

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

Original Application No. 53/2025

SHRI RAJ SAUBHAG SATSANG
MANDAL (RSSM)

... Petitioner

Versus

Ministry of Environment and Forest and Climate Change
(MOEF & CC), New Delhi and Ors

... Respondents

AFFIDAVIT

I, **Mr. Hiren Kirtikumar Boradia**, Age: 46 years, the Authorized representative and Trustee of SHRI RAJ SAUBHAG SATSANG MANDAL who has sustained injuries due to illegal constructions carried out by the present respondents, particulars in respect of injuries causes and other information given below:

1. That the Deponent is the authorized representative of the Trust, duly empowered to swear and file the present affidavit on behalf of present Applicant, and is conversant with the facts of the case.
2. That the Deponent has filed the present Original Application before the present Hon'ble National Green Tribunal seeking various reliefs including compensation, damages and other consequential directions.
3. That this Hon'ble Tribunal had directed the Applicant to file the Environmental Clearance (EC) Certificate. Pursuant thereto, the Deponent applied for the same under the RTI Act. The RTI response received states that **"EC is not applicable to stone crushing unit as EIA Notification, 2006 does not attract stone crushing activity."** The said RTI reply is annexed and filed along with this Affidavit.
4. In view of the above clarification, the Deponent does not wish to press Prayer Clause 'a' in the present Original Application against Respondent i.e. Ministry of Environment And Forest Climate Change (MOEF & CC), New Delhi.

That the contents of this affidavit are true and correct to the best of my knowledge and belief Therefore, I have signed this Affidavit on 30th day of January 2026 at Pune.

H. K. Boradia
Executant

BEFORE ME

[Signature]
30.01.2026
ADV. MAHENDRA KRISHNAT PAWAR
NOTARY GOVT. OF INDIA
PUNE DIST.
REG. NO. 37239

[Signature]
I know Affiant



Supply and/or rejection of information to the applicant

By RPAD

No. GPCB/RO-SRN/RTI/ID-23/2025/4812

Date: -23/07/2025

From:
Public Information Officer
Gujarat Pollution Control Board
Plot no. 118, Phase-II,
GIDC Wadhwan,
Dist. Surendranagar

Mr. Sachin Navnitbhai Bavishi
Shri Bavishi weigh Bridge,
Plot no. 0379A, Aji GIDC Main Road,
Rajkot - 360003
Mobile no. 9426817689

Sub.: - Regarding furnishing of information under RTI Act-2005.

Ref.: - (1) Your application dated 23/06/2025, received dated 01/07/2025
(2) Fees paid on 23/07/2025

Sir,

Required information sought by you in your above application is supplied as under:

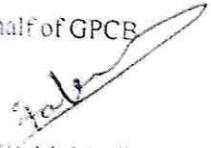
Sr. no.	Information asked	Information Details
1	Please provide copies of the Environmental Clearance (EC) certificates issued by GPCB to the following units. If EC is not applicable, kindly state that the reason for non-applicability. 1) Nilkanth Stone Crushers – Past 10 years 2) Shreenathji Stone Crusher/Kailash Stone Crusher – Past 3 years 3) Santosh Stone Crusher - Past 3 years 4) Akshar Stone Crusher - Past 3 years 5) Shree Ganesh Stone Crusher - Past 3 years 6) Chamunda Stone Crusher- Past 3 years 7) Gaytri Stone Crusher - Past 3 years 8) Jaybhav Stone Crusher - Past 3 years	EC is not applicable to stone crushing unit as EIA notification-2006 does not attract to stone crushing activity.
2	Please provide copies of CTE and CTO issued by GPCB for the above-listed units for the relevant periods.	As per XGN record, sought information is enclosed herewith: - Total page: 09. 1) Nilkanth Stone Crushers – Past ten years: Sought information (copy of CTO) is enclosed herewith (Page: 03 nos.). CTE not issued to this unit in past ten years - Sought information is NIL. 2) Shreenathji Stone Crusher/Kailash Stone Crusher – Past 3 years: Sought information (copy of CTO) is enclosed herewith (Page: 03 nos.). CTE not issued to this unit in past three years - Sought information is NIL. 3) Santosh Stone Crusher - Past 3 years: CTE & CTO not issued to this unit in past three years - Sought information is NIL.

		<p>4) Akshar Stone Crusher - Past 3 years CTE & CTO not issued to this unit in past three years - Sought information is NIL.</p> <p>5) Shree Ganesh Stone Crusher - Past 3 years Sought information (copy of CTO) is enclose herewith (Page: 03 nos.). CTE not issued to this unit in past three years - Sought information is NIL.</p> <p>6) Chamunda Stone Crusher- Past 3 years CTE & CTO not issued to this unit in past three years - Sought information is NIL.</p> <p>7) Gaytri Stone Crusher - Past 3 years CTE & CTO not issued to this unit in past three years - Sought information is NIL.</p> <p>8) Jaybhav Stone Crusher - Past 3 years CTE & CTO not issued to this unit in past three years - Sought information is NIL.</p>
3	<p>Requesting copies of all inspection reports for these units, including observations on environmental compliance, pollution control measures and any noted violations.</p>	<p>As per XGN record, sought information is enclose herewith: - Total page: 354.</p> <p>1) Nilkanth Stone Crushers – Past ten years: Sought information is enclose herewith (Page: 67 nos.).</p> <p>2) Shreenathji Stone Crusher/Kailash Stone Crusher – Past 3 years: Sought information is enclose herewith (Page: 42 nos.).</p> <p>3) Santosh Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 48 nos.).</p> <p>4) Akshar Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 36 nos.).</p> <p>5) Shree Ganesh Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 65 nos.).</p> <p>6) Chamunda Stone Crusher- Past 3 years Sought information is enclose herewith (Page: 26 nos.).</p> <p>7) Gaytri Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 42 nos.).</p> <p>8) Jaybhav Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 28 nos.).</p>
4	<p>Please provide any Show Cause Notices issued to these units and action taken by GPCB, including penalties or legal measures, over the past 10 or 3 years as applicable.</p>	<p>As per XGN record, sought information is enclose herewith: - Total page: 45.</p> <p>1) Nilkanth Stone Crushers – Past ten years: Sought information is enclose herewith (Page: 07 nos.).</p>

		<p>2) Shreenathji Stone Crusher/Kailash Stone Crusher - Past 3 years: Sought information is enclose herewith (Page: 06 nos.).</p> <p>3) Santosh Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 06 nos.).</p> <p>4) Akshar Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 07 nos.).</p> <p>5) Shree Ganesh Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 06 nos.).</p> <p>6) Chamunda Stone Crusher- Past 3 years Sought information is enclose herewith (Page: 04 nos.).</p> <p>7) Gaytri Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 05 nos.).</p> <p>8) Jaybhav Stone Crusher - Past 3 years Sought information is enclose herewith (Page: 04 nos.).</p>
5	Request details of any health or environmental impact assessment conducted by GPCB or other authorities regarding the effect of these units on the local population and environment.	As per record of this office, sought information is NIL.
6	Please share any measures taken by GPCB or in coordination with other departments to prevent silicosis and other respiratory diseases affecting workers or nearby residents.	As per record of this office, sought information is NIL.

If you are aggrieved by the above decision, you may prefer an appeal to Appellate Authority, Gujarat Pollution Control Board, Head Office, Sector 10-A, Gandhinagar within thirty days from the date of receipt of the decision.

For & on Behalf of GPCB


(K. M. Modi)
Public Information Officer
Gujarat Pollution Control Board
Regional Office, Suratdranagar

Enclosure: As per above